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ITEM NO.43

COURT NO.11

SECTION IIB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5120/2012

(From the judgement and order dated 03/02/2012 in CRA No.1200/2005 of the
HIGH COURT OF KARNATAKA AT BANGALORE)

R. JAYANTHI

Petitioner(s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

(With office report)

Date: 02/08/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. GOKHALE

HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Mr. Sanjay Jain,Adv.

For Respondent(s) Mr. V.N. Raghupathy,Adv.

UPON hearing counsel the Court made the following
O R D E R

Adjourned for four weeks as requested.

(A.S. BISHT)
COURT MASTER

(SNEH LATA SHARMA)
COURT MASTER